

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SENIOREETAA DESIGNER
ENSEMBLES PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SENIOREETAA DESIGNER ENSEMBLES PVT LTD
2.	Date of incorporation of corporate debtor	27/03/2006
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs (Roc Kolkata-West Bengal)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U64204WB2006PTC108739
5.	Address of the registered office and principal office (if any) of corporate debtor	1A Gorkey Terrace 1st Floor Kolkata West Bengal 700017
6.	Insolvency commencement date in respect of corporate debtor	23/01/2020(order passed on 16/01/2020 but uploaded on nclt.gov.in website on 23/01/2020)
7.	Estimated date of closure of insolvency resolution process	21/07/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Agarwal IBBI/IPA-002/IP-N00608/2018-2019/11859
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Plot No. 11D/31/1, Street No. 1111, PS Qube, Unit Number 1015A, 10th Floor, Beside City Centre 2 Kolkata- 700135 E Mail: es.aaa.2014@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Plot No. 11D/31/1, Street No. 1111, PS Qube, Unit Number 1015A, 10th Floor, Beside City Centre 2 Kolkata- 700135 E Mail: irp.senioreetaa@gmail.com
11.	Last date for submission of claims	06/02/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class is ascertained by the Interim Resolution Professional
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Physical Address: As in (10) above



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SENIOREETAA DESIGNER ENSEMBLES PVT LTD** on **16/01/2020**, order uploaded on the website(nclt.gov.in) on **23/01/2020**.

The creditors of **SENIOREETAA DESIGNER ENSEMBLES PVT LTD** are hereby called upon to submit their claims with proof on or before **06/02/2020** to the interim resolution professional at the address mentioned against entry No. **10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

- Form B– for Claims by Operational Creditors except workmen and employees
- Form C– for Claims by Financial Creditors
- Form CA – for Claims by Financial Creditors in a class
- Form D– for Claims by workmen and employees
- Form E– for Claims by authorized representatives of workmen and employees
- Form F– for Claims by Creditors (Other than Financial Creditors and Operational Creditors of the Corporate Debtors)

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 24/01/2020



Ajay Agarwal

AJAY KUMAR AGARWAL
Interim Resolution Professional

Regd No.: IBB/PA-002/IP-N00608/2018-19/11859